HIGH COURT OF DELHI: NEW DELHI

No.96/Rules/DHC

CIRCULAR

As directed by Hon'ble the Chief Justice and his companion Judges and in partial supersession of the earlier Circular bearing No. 11/Rules/DHC dated 07.08.2009, existing Rule 30 of the "Canons of Judicial Ethics", High Court Rules & Orders (Vol. IV) shall be substituted with a new Rule 30 which reads as under:-

"30. Dress of Judicial Officers and Advocates -

The dress of the Presiding Officer should be in keeping with the dignity of his office. Shorts and short-sleeves are quite unsuitable for the Presiding Officers of a Court.

Dress of gentlemen Judicial Officers:

All gentlemen judicial officers should wear a white shirt and white band, black coat and grey or white trousers.

Dress of lady Judicial Officers:

All lady judicial officers should wear:

- (a) White/black, full/half sleeved, blouse/shirt
- (b) Sarees white/black/combination thereof
- (c) Pants/salwar/churidar/long skirt (white/black/grey)
- (d) White collar (stiff/soft)
- (e) White band and
- (f) Full sleeved black coat

Dress of Advocates:

The dress of Advocates would be the same as provided by the Bar Council of India Rules."

By Order

Sd/-

Dated: 02.06.2023

(RAVINDER DUDEJA) REGISTRAR GENERAL